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| 3. Special fare for Gorkha Defence Personnel on Indo Nepal sectors. | 40% concession on normal Rupee fare. |
| 4. Common Interest Group Concession | 10% concession on normal Economy Class fare on International sectors and connecting domestic services. |
| 5. Ship Crew Discount (Group) | 44-45% Concession on normal International fare and in conjunction with domestic US Dollar fares. (Depending upon country of travel). |
| 6. Excursion fare within SAARC countries. | |
| (i) Individual | 20% concession on normal International sector fare. |
| (ii) Group | 30% concession on normal International sector fare. |
| 7. Group Excursion fares within SAARC countries for selling outside the region. | 30% concession on normal International sector fare. |
| 8. Free/Reduced fare for GSA employees. | Two free and two 90% concessional ticket per year to Indian Airlines General Sales Agents at International Stations. |

Shortage of Aircrafts

543. SHRI TARA SINGH :
SHRI PHOOL CHAND VERMA :
SHRI K.V.R. CHOWDARY :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is a shortage of aircraft in the fleet of Air India and Indian Airlines;

(b) whether these airlines are unable to carry passengers due to the shortage of aircraft;

(c) if so, whether the Government have considered to purchase new aircraft;

(d) if so, the names of the countries from which the aircraft are proposed to be purchased and the price of the new aircraft alongwith the time by which these new aircraft are likely to be purchased;

(e) the total allocations made for the purchase of aircraft; and

(f) how the Government propose to mop up funds for the purchase of new aircraft ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) to (f) Air India and Indian Airlines have adequate number of aircraft at present to carry out the existing scheduled operations.

Child Labour

544. SHRI CHITTA BASU : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have since formulated any welfare scheme for the child labour;

(b) if so, the details of the scheme and the implementation machinery thereof; and

(c) the details of the funding arrangements for the implementation of the scheme ?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) to (c) National Child Labour Projects (NCLPs) are under implementation in child labour endemic States. A major activity undertaken under the NCLP is the establishment of special schools to provide non-formal education, vocational training, supplementary nutrition etc., to children withdrawn from employment. The programme for elimination of child labour has received further attention after the announcement made on 15.8.94 by the Prime Minister for elimination of child labour from hazardous employments by 2000 A.D.

As on date, funds have been released to 70 National Child Labour Projects to cover 1.36 lakh children under more than 2,200 special schools. The National Child Labour Projects are fully funded by the Government of India and are implemented through district level project societies headed by the District Collectors. These special schools are run mostly by the non-governmental and voluntary organisations.

[Translation]

Group Insurances Scheme for Beedi Worker

545. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of LABOUR be pleased to state :

(a) whether its Government propose to propolarise the concept of group insurance scheme amongst the beedi workers;

(b) if so, the details thereof;

(c) whether with a view to facilitating extention of Group Insurance Scheme to beedi industry a workshop organised by his Ministry and the Life Insurance Corporation jointly was held in New Delhi sometime ago;

(d) if so, the details of the participants in the workshop and the important suggestions made thereat;